

**CC No. 171/19**

**CBI VS. SANJEEV KUMAR SINGH & ORS.**

**11.09.2020**

**Matter has been taken up through video conferencing hosted by Sh. R. C. Verma, Reader of this Court pursuant to the directions received from the Hon'ble High Court vide Order Nos. 26/DHC/2020 dated 30.07.2020 & 322/RG/DHC/2020 dated 15.08.2020 and in compliance of order bearing No. 417/RG/DHC/2020 dated 27.08.2020.**

Present: Sh. Om Prakash Ld. PP for CBI.

A-1 Sanjeev Kumar Singh alongwith Sh.Deokant Tripathi Advocate.

None for A-2 Sunil Kumar.

Matter is listed for Prosecution Evidence.

Directions have been received that the evidence shall be recorded only in ex-parte and uncontested matters where the same is required to be tendered by way of affidavit.

On request, let this matter be fixed for Prosecution Evidence on

**12.10.2020.**

In the meantime, Ahlmad is directed to get the case file scanned.

A copy of this order along with the notice be sent to Ld. Counsel for A-2. This order be uploaded by the Reader on the official website.

(AMIT KUMAR)  
Special Judge, PC Act, CBI-04,  
RADDC/ND/11.09.2020

**CBI Vs. M/S. HIND AGRO INDUSTRIES LIMITED & ORS.**

**R.C. NO. 05020200S0011 Dated 24.08.2020  
SCU.V/SC-II/CBI/NEW DELHI  
U/s 120B r/w 420 IPC and Section 13(2)  
r/w Section 13(1)(d) of the PC Act 1988**

**11.09.2020**

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Present : Sh. Kumar Rajat Ld. P.P. for CBI along with IO/DSP Sh. RK Sangwan.

Accused Sirajuddin Qureshi and accused B.B. Gupta in person. Sh. Piyush Singh Ld. Counsel for accused Dr. S.K. Ranjhan.

It is submitted by accused Sirajuddin Qureshi and B. B. Gupta as well as Ld. Counsel for accused Dr. S. K. Ranjhan that they have not received the copy of the application under Section 165(5) filed by I. O.

Reader is directed to supply the copy of the application to the accused persons and the counsel on their respective email addresses to be provided by them today itself.

Let the matter be put up for filing of the reply if any on behalf of accused persons and disposal of the application on **23.09.2020**. This order be uploaded by the Reader on the official website.

(AMIT KUMAR)  
Special Judge, PC Act, CBI-04

